

National Company Law Tribunal

Allahabad Bench

CP NO. 109/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: M/s Christianus Muller vs M/s A & C Braid &
Rope
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies act of 1952

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr. Singh	PCS	Respondent Company	Ankit
2.				

CP No. 109/ND/2014

Sri Ankit Kumar Singh, PCS on behalf of the respondent. He further informed that appeal/ matter is still pending before the Hon'ble Allahabad High and likely to be listed for hearing only in the year 2018.

In view of this, the matter is further adjourned on 22nd December, 2017.

— Sd —

H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by
Jyoti